

(c) Does not arise.

(d) Yes, Sir.

(e) Bulk of the work is executed through contractors who have been advised to engage local workers to the extent possible.

Power supply to J. J. Colonies in Delhi

4675. SHRI MADAN LAL KHURANA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned "DESU cuts off power in twelve J. J. colonies" appearing in the Indian Express dated July 19, 1991;

(b) if so, the facts thereof; and

(c) the steps proposed to be taken to provide adequate street-lights in those colonies ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c) Delhi Electric Supply Undertaking (DESU) provides and maintains street lights on behalf of the concerned colonising agencies viz. the Delhi Development Authority, Municipal Corporation of Delhi, Public Works Department, Delhi Administration, etc. on payment of 100% cost of installation and the prescribed maintenance charges. DESU has disconnected the supplies to the street light poles in twelve J. J. Clusters mentioned in the said news item to prevent theft of power by direct tapping of electricity from the overhead lines by the dwellers in these areas. As a part of its continued and

intensified drive against theft and misuse of power, DESU has detected 19,837 cases of theft of power from 1-4-1991 to 22-8-1991. Besides this, 3840 cases of violations of the Delhi Electricity Control Order, relating to use of air-conditioners, neon signs during prohibited hours, misuse of power and peak-load violations were also booked. 314 FIRs were also lodged during this period.

[Translation]

Electricity on Ratika Nagla Station

4676. DR. LAL BHADUR RAWAL: Will the Minister of RAILWAYS be pleased to state :

(a) whether there is no provision of electricity at Ratika Nagla station in Aligarh district; and

(b) if so, the action taken/proposed to be taken for supply of electricity there ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) A station is considered for electrification if power supply is available within a distance of 1 Km. from the station and atleast one pair of trains halt at the station during night. Ratika Nagla station does not fulfil the norms laid down for electrification of a station.

[English]

Suspension of Train from Baraigram Junction to Dullabcherra in Assam

4677. SHRI DWARKA NATH DAS: Will the Minister of RAILWAYS be pleased to state :

(a) whether a train running from Baraigram Junction to Dullabcherra on Karimganj, Branch line has been

suspended due to heavy flood in April 1991;

(b) if so, whether there is any proposal to resume the train; and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Yes, Sir.

(c) Expected to be restored by 30-9-1991.

Tourism Development in Maharashtra

4678. PROF. ASHOK ANANDRAO DESHMUKH:
SHRI GOVINDRAO NIKAM:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether proposals for tourism development from the Government of Maharashtra are pending with the Union Government;

(b) if so, the details thereof; and

(c) the present stage of these proposals?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) A proposal for construction of a Yatri Niwas at Latur has been received from the State Government of Maharashtra.

(b) and (c) The State Government has been requested to certify transferability of land to the Central Government which is a pre-requisite for release of funds. The Department has yet to receive such a certificate from Government of Maharashtra.

Development of Tourists Sports in Maharashtra

4679. PROF. ASHOK ANANDRAO DESHMUKH:
SHRI RAMCHANDRA VEERAPPA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of foreign and domestic tourists visited tourist sports in Maharashtra during 1990-91 and upto June 30, 1991;

(b) the steps being taken to develop more tourist sports to promote tourist traffic in that State; and

(c) the total amount given by the Union Government to Maharashtra for the tourism development programmes in the State during the last two years?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) The relevant statistics are not available from the State Government.

(b) The development of tourist spots to promote tourism is primarily the responsibility of the State Government.

(c) The Central Government sanctioned Rs. 8.3 lakhs and Rs. 142.61 lakhs for tourism development programmes in Maharashtra during 1989-90 and 1990-91 respectively.

LPG Agencies in Pauri Garhwal and Chamoli

4680. SHRI BHUVAN CHANDRA KHANDURI: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the towns in Pauri Garhwal